



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/1/2016
NAME OF THE PETITIONER(S) : Shankar Sundaram
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 22 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Najeeb Usman Khan for Rya & Anya.	for Petitioner	
2.	KRISHNA SRINIVASAN DWARAKESH.P.	for S. Ramasubramanian & Associates, Counsel for R1 & R3	

ORDER

Counsel representing both the parties are present. Both the counsel reported that the matter is sub judice before the Apex Court and sought time for reporting the outcome of the same. Time extended at request. The matter may be posted alongwith TCP/88/2016. Put up on 20.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)